

13.01 hrs.

STATEMENT RE. ALLEGED INVOLVEMENT OF INDIAN NATIONALS IN HOSTILITIES IN LEBANON

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): Mr. Speaker, Sir, Reports had been received by the Ministry of External Affairs regarding the engagement of Indian nationals for military and para-military functions by various warring factions in Lebanon. Government viewed these reports with grave concern as it is Government's policy not to permit its nationals to be used as mercenaries anywhere in the world. The matter was of even graver concern because the civil strife in Lebanon had clear communal and religious overtones.

Even though our Embassy in Lebanon had taken all necessary steps to prevent and discourage any such use of our nationals, we decided to depute a senior official of the Ministry of External Affairs to visit Lebanon and Syria. He had meetings and discussions with the Lebanese authorities as well as leaders of the principal warring groups in Lebanon. He conveyed to them our deep concern regarding the alleged reports about the involvement of Indian nationals in hostilities and sought their help and cooperation in preventing such use. All the leaders he met conveyed their appreciation of the policy of the Government of India and assured us of their cooperation. Furthermore, all the leaders, irrespective of their ideological and political affiliations, volunteered to give any information which they had in this connection to our Ambassador in Beirut.

As the Syrian armed forces from a part of the Arab deterrent force in Lebanon, the officer also visited Damascus and held similar discussions with Syrian authorities. The Syrian authorities, in their turn, promised their fullest cooperation.

It is possible that some of our nationals may have been used by war-

ring factions for para-military functions, as many had been stranded in Beirut where they had gone in search of employment. All those who sought the assistance of the Indian Embassy were repatriated to India at Government cost. A few Indian nationals who had been detained by some of the factions in Lebanon on suspicion of being used as mercenaries by their adversaries, have been released and to date there is no indication that so far Indians were actually involved in mercenary activities.

Members of Parliament would appreciate that Government have liberalised both the issuance of passports and travel abroad. Many of our nationals are proceeding abroad, particularly to West Asia, in search of employment. These liberalised regulations were exploited by some unscrupulous agents and individuals. Steps are being taken by us here to prevent such unscrupulous agents and individuals from taking advantage of our liberalised regulations. This is being done by more vigilant checks at points of emigration.

SHRI K. P. UNNIKRISHNAN (Badagara): Sir, the House should have some opportunity to discuss this also. This is a very serious matter.

MR. SPEAKER: The question is, every day we are getting very serious matters.

SHRI P. VENKATASUBBIAH (Nandyal): Sir, I am on a point of order. The External Affairs Minister has said that in regard to passport there are some agents operating and the passports are being liberally issued.

MR. SPEAKER: You kindly formulate the point of order. Which is the rule that is breached? A point of order means some law or rule must be breached.

SHRI P. VENKATASUBBIAH: The point of order is, in the statement the hon. Minister of External Affairs has said that there is a racket going on with regard to passports.

MR. SPEAKER: That is a different thing.

SHRI P. VENKATASUBBAIAH: But in the same statement he said it, I want to know whether he is going to take any stringent action in that regard.

MR. SPEAKER: That is not a point of order.

13.04 hrs.

[Mr. Deputy Speaker in the Chair]

MATTERS UNDER RULE 377

(i) REPORTED BAN ON EXPORT OF ONIONS.

श्री धर्म सिंह भाई पटेल (पोरबन्दर) : उपाध्यक्ष महोदय मैं लोक सभा के नियम 377 के अन्तर्गत लोक महत्त्व के निम्नलिखित विषय की ओर माननीय वाणिज्य मंत्री जी का ध्यान आकर्षित करना चाहता हूँ—

प्याज (ओनियन) की परदेशों में निर्यात पर पाबन्दी लगाने से गुजरात के सौराष्ट्र प्रदेश के प्याज पैदा करने वाले किसानों को बहुत नुकसान हो रहा है। गुजरात के सौराष्ट्र प्रदेश में और इन में विशेष कर उपलेटा, भायावदर, जामजोधपुर, धोराजी, जामकण्डोरणा, कुत्तियाणा, राणाबाव, आंगरोल, पोरबन्दर, माणावदर, बंभली, सालपुर वगैरह तालुकाओं में प्याज की बड़ी फसल हुई है। ये प्याज पैदा करने वाले किसान को 20 किलोग्राम प्याज पर करीब 4 रुपये की लागत तो-खर्च होती है।

अब प्याज बड़े पैमाने पर बाजार में आ रही है। अब प्याज इतनी और तीन रुपये के भाव से प्रति 20 किलोग्राम बिक रही है और प्रति दिन भाव कम हो रहे हैं, इससे प्याज पैदा करने वाले किसानों को बहुत नुकसान हो रहा है। इस का मूल्य कारण यह कि भारत सरकार ने प्याज की प्रदेशों में

निर्यात के लिये पाबन्दी लगाई हुई है। इस वर्ष सिर्फ 10 हजार टन प्याज की निर्यात मंजूरी दी गई है, यह बहुत कम है, इसलिये प्याज उत्पादन करने वाले किसानों की ओर से और मेरी ओर से भारत सरकार के वाणिज्य मंत्रालय और कृषि मंत्रालय से प्रार्थना है कि प्याज की बड़े पैमाने पर परदेशों में निर्यात करने की मंजूरी तुरन्त दे कर प्याज पैदा करने वाले गुजरात, सौराष्ट्र और सारे देश के किसानों की रक्षा करे।

प्याज एक नाजुक, कोमल सब्जी है। इस का स्टॉक बहुत दिनों तक किसान नहीं रख सकते हैं। विदेशों में भारत की ओर विशेषकर गुजरात के सौराष्ट्र प्रदेश की प्याज की बहुत मांग है। इसलिये इस संक्षिप्त वक्तव्य के अन्त में मैं वाणिज्य मंत्रालय से अनुरोध करता हूँ कि वे विदेशों में प्याज निर्यात करने के लिये तुरन्त स्वीकृति दे :

(ii) SERVICE CONDITIONS OF ASSISTANT ENGINEERS ON DEPUTATION FROM C.P.W.D. TO P. & T. DEPARTMENT

श्री मनोहर लाल (कानपुर) : उपाध्यक्ष महोदय, आप की आज्ञा से मैं भारत सरकार और सदन के सामने एक बहुत ही महत्वपूर्ण मामला रखने जा रहा हूँ। 1963 में सी. पी. डब्ल्यू. डी. के बहुत से एस्टिमेट इंजीनियर्स को पी० एण्ड टी० डिपार्टमेंट में डेप्युटेशन पर भेजा गया था। उन्हें वहाँ पर गये हुए 15 साल के लगभग हो रहे हैं इस बीच मैं न उन्हें कोई प्रमोशन दिया गया है और न ही कोई डेप्युटेशन एलाउन्स दिया गया। इससे भी ज्यादा हालत तब खराब हुई—जब 1963 के बाद जिन लोगों को वहाँ भेजा गया, उन को डेप्युटेशन एलाउन्स भी मिला और प्रमोशन भी मिला।

उपाध्यक्ष महोदय, इन लोगों का भाव्य अक्षर में सटका हुआ है। 1963 से लोग बिना किसी प्रमोशन और बिना किसी एलाउन्स के वहाँ पर काम कर रहे हैं। आज जब हम आम तौर पर इस तरह की शिकायत करते हैं कि हमारे आफिसर्स काम